#### 12. 00 Noon

#### Statement by Minister

## Correcting the reply given on 5th June, 1998 to USQ 1134, regarding transfer guidelines for the Principals of Kendriva Vidvalavas

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAT): Sir, I lay on the Table a Statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 5th June, 1998 to Unstarred Question 1134, regarding transfer guidelines for the Principals/Vice-Principals of Kendriya Vidyalayas.

### PAPERS LAID ON THE TABLE

#### MOU (2000-2001) between the GOI and CCIL

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Railways) and the Container Corporation of India Limited for the year 2000-2001. [Placed in Library See No. LT. 1904/00]

# Report (1998-99) of the Comtroller and Auditor General of India and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJIBHAI KATHIRIA) : Sir, I lay on the Table, under clause (I) of article 151 of Constitution a copy each (in English and Hindi) of the following Reports:-

- Report of the Comptroller and Auditor General of India for the year ended 31st March, 1999 (No. 1 of 2000) Union Government (Commercial) - Review of Accounts. [Placed in Library See No. LT. 1912/00]
- (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1999 (No. 2 of 2000) Union Government (Commercial)- Comments on Accounts. [Placed in Library See No. LT. 1913/00]